

(Interruption)\*

MR. SPEAKER : Not allowed. Only Kumari Saroj Khaparde goes on record.

(Interruption)\*

12.09 hrs.

### RAILWAYS BILL

Extension of time for Presentation of report of Joint Committee  
[English]

SHRI ARVIND NETAM (Kanker) : I beg to move :

‘That this House do further extend upto the last day of the Winter Session, 1988, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to Railways.’

MR. SPEAKER : The question is :

‘That this House do further extend upto the last day of the Winter Session, 1988, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to Railways.’

*The motion was adopted.*

12.09½ hrs.

### BUSINESS ADVISORY COMMITTEE

[English]

#### Fifty-Ninth Report

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF  
INFORMATION AND BROADCAST-  
ING (SHRI H. K. L. BHAGAT) : I beg  
to move :

‘That this House do agree with the Fifty-ninth Report of the Business Advisory Committee presented to the House on the 30th August, 1988.’

MR. SPEAKER : The question is :

‘That this House do agree with the Fifty-ninth Report of the Business Advisory Committee presented to the House on the 30th August, 1988.’

*The motion was adopted*

MR. SPEAKER : Now matters under rule 377. Prof. Kurien.

(Interruption)\*

MR. SPEAKER : Only Prof. Kurien goes on record.

(Interruption)\*

12.10 hrs.

### MATTERS UNDER RULE 377

[English]

#### (1) Need for abolition of export duty on pepper

PROF. P. J. KURIEN (Idukki) : The Government deserves compliments for the various steps which it has taken during the past one year for promoting export. The recent decision to abolish the export cess on coffee is a step in the right direction which is certainly going to make India coffee more competitive in the world market. However, when such important steps are being taken to boost our export trade, it is an irony that the export duty on pepper should still continue. This duty was imposed when the price of pepper was Rs. sixty per kg. and it was then said by the Government spokesman that the high price of pepper will absorb this duty. Now, price of pepper has come down to Rs. thirty per kg. or even less, but still the export duty continues. The duty on pepper has been a major contributing factor towards the decline in prices of pepper as it has a direct impact on the price of pepper. Thus, the imposition of this duty has adversely affected the interests of the growers. The long term